THE HIGH COURT OF TRIPURA

NO.F.3(2)-HC/2015-2018/ 8606

Dated, Agartala, The 2rd May, 2017.

NOTICE INVITING TENDER.

Tenders in sealed cover are hereby invited on behalf of the Registrar General, High Court of Tripura, Agartala, from the reputed / Govt. registered Supplier(s) / Distributor(s) / Dealer(s) / Firm(s), for supply of Printing Papers used in this Registry, as mentioned in the enclosed list (Marked as Annexure 'B') for the financial year 2017-2018.

The tenders should reach the office of the undersigned on or before 02.06.2017 (up to 5 P.M) and the same will be opened on 05.06,2017 at 11 A.M before the undersigned, if possible, in presence of the tenderers who may remain present if they so desire.

TERMS AND CONDITION.

- 14. All rates should be quoted **Inclusive of VAT**, both in figures and in words and attested Copies of VAT Registration & Tax Clearance Certificate should be enclosed along with tender.
- 15. Once tenders are submitted, no modification or alteration in the rates quoted therein shall be entertained throughout the financial year 2017-2018.
- 16. The rate accepted by the Registry shall remain valid for the entire financial year 2017-2018. No modification or alteration in rates shall be entertained by the Registry of the High Court on any ground whatsoever, once the quoted rate is accepted.
- 17. The Registry of the High Court shall not bear any carrying charge for procuring articles from any supplier.

 The carrying charge shall be borne by the Supplier.
- 18. The standard of quality must be strictly maintained. Any subsequent degradation in the quality of any article from the standard shown at the time of submitting the tender shall make a particular order or the entire tender agreement for that particular article, liable to be cancelled.
- 19. Articles shall have to be delivered to the Registry of the High Court of Tripura as and when indented, at the sole expense and arrangement of the Supplier.
- 20. In the event of the Supplier's failure to supply the article(s) at the rate accepted by this Registry without any acceptable genuine reason being assigned, the undersigned reserves the right to rescind the supply order issued to the supplier, at the cost and risk of the supplier in respect of any increase in the rate & cost of the article/s.
- 21. In case of branded items, the article(s) shall be required to be supplied by the Supplier(s) as per the brand mentioned against each item in the list of articles attached. Acceptance or rejection of article(s) of any brand other than those mentioned in the list attached, shall be at the sole discretion of this Registry.
- 22. Tender(s) submitted in violation of any of the Terms and Conditions will not be considered.
- 23. The undersigned reserves the right to accept or reject any tender in part or as a whole including the lowest one without assigning any reason thereof.
- 24. If the authority so desires, on the question of urgency and standard of quality, purchases may be made from suppliers or dealers not participating in the tender procedure.
- 25. Any matter or issues arising under or in connection with the above, shall be subject to the exclusive jurisdiction of the courts of Tripura.

(S. BHATTACHARJEE) REGISTRAR (Admn.,P & M). NO.F.3(2)-HC/2015-2018/8607-08 Dated, Agartala, The 02nd May, 2017.

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1. Part (1) 的复数形式 (1) 1. Part (1) 1. Part

The System Analyst, High Court of Tripura, Agartala, with a request to upload the Notice Inviting Tender in the Website of the High Court of Tripura, Agartala;

2. Notice Board, High Court of Tripura, Agartala.

(S. BHATTACHARJEE) REGISTRAR (Admn., P & M)

Annexure - B

THE HIGH COURT OF TRIPURA

AGARTALA

(FOR THE FINANCIAL YEAR 2017-2018)

1 of 1

SL.	NAME OF THE	BRAND		RATES		
NO.	ARTICLES			In figure	In words	
26.	White paper (D.F.C)	Best quality available	Per ream			
27.	Semi paper (D.F.C) 90 GSM	Best quality available	Per ream			
28.	Printing Paper F.S / Legal (75 GSM)	J.K Copier	Per ream			
29.	Printing Paper A4 (75 GSM)	J.K Copier	Per ream			
30.	Printing Paper A3 (75 GSM)	J.K Copier	Per ream			
31.	Semi paper / Judgment Sheet FS /Legal size (100 GSM)	Best quality available	Per ream			
32.	Semi paper FS /Legal size (90 GSM)	J.K Ledger	Per ream			
		Oddy	Per dozen			
8.	Fax Roll	Godrej	Per dozen			
		Mitsubishi	Per dozen	1 No. 1		